

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 1921 /A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
West Siang District,
Aalo Sessions Division, Arunachal Pradesh.

Dated Guwahati, 1 April, 2021.

Sub:- **Station leave permission.**

Ref:- No. DSC/Aalo -29/2019 (Vol-II)/132 Dated 31.03.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted a casual leave on 03.04.2021 along with station leave permission from 02.04.2021 to 05.04.2021. Further, a senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/1922-1A, dated 1.4.2021

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)